Annexure-4 Name of the corporate debtor: M/s Jhamb Enterprises Private Limited; Date of commencement of CIRP:09.09.2024; List of creditors as on: 15-02-2025 List of unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

CI.	List of unsecured Financial Creditors (other than financial creditors belonging to any class of creditors) SI. Name of creditor Details of claim received Details of claim admitted Amount of Amount of Amount of Claim Amount of Remarks, if any													
51.				Details of claim admitted										Remarks, if any
No.		Date of	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of	contingent	any mutual	not admitted	claim under	
		receipt		admitted		covered by	covered by	related	voting	claim	dues,		verification	
						security	guarantee	party?	share in		that may be			
						interest	5	• •	CoC		set-off			
														Debt has been assigned in favor of
														Carlton Woods Realtors & Promoters
														Private Limited by Mr.Rajdeep Jain vide
														registered assignment deed dated
1	Carlton Woods Realtors & Pro-	23.09.2024	27994250	27994250	Financial Debt -U	0		No	100%	0	0	0	0	21.11.2024
														Claim forms submitted without
2	Kartar Saini & Company	06.12.2024	17613362	0	Financial Debt -U	0		No	0%	0	0	17613362	0	supporting documents
														Claim forms submitted without
3	Daisy Jhamb	10.12.2024	9853631	0	Financial Debt -U	0		Yes	0%	0	0	9853631	0	supporting documents
														Claim forms submitted without
4	Nirmal Sagar Enterprises	10.12.2024	49205273	0	Financial Debt -U	0		Yes	0%	0	0	49205273	0	supporting documents
														Claim forms submitted without
5	Carlton Woods Realtors & Pro-	10.12.2024	7089205	0	Financial Debt -U	0		No	0%	0	0	7089205	0	supporting documents
														Claim forms submitted without
6	Wellknit Fabrics	10.12.2024	21125832	0	Financial Debt -U	0		Under Verific	0%	0	0	21125832	0	supporting documents
	Total		132881553	27994250		0	0					104887303	0	